F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 10.11.2017

ORDER NO. 161 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide 02 of 2017 for CESTAT Chandigarh to the extent indicated below :-

From 13.11.2017 to 17.11.2017 all the Single Member cases listed before Hon'ble Shri Devender Singh, Member (Technical) stands adjourned.

During the period Hon'ble Shri Devender Singh, Member (Technical) shall attend to the Chamber work.

By Order

(A.Mohan Kumar) Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board,' Website/Guard File/Office Copy.

Dy. Registrar